

(2024) 01 P&H CK 0016

High Court Of Punjab And Haryana At Chandigarh

Case No: Criminal Miscellaneous Petition (M) No. 36318 Of 2023 (O&M)

Aakashdeep @ Deepu

APPELLANT

Vs

State Of Punjab

RESPONDENT

Date of Decision: Jan. 12, 2024

Hon'ble Judges: Gurvinder Singh Gill, J

Bench: Single Bench

Advocate: Jashandeep Singh Sandhu, Sanish Girdhar

Judgement